

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 402
IA/3610/ND/2022 in IB/530/ND/2021

IN THE MATTER OF:

M/s Bajaj Kagaj Ltd.	...	Applicant
V/s		
M/s Sam Industrial Enterprises Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 01.12.2022

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Tarun Aggarwal, Adv.
For the Respondent :

ORDER

Let the matter be fixed for 06.12.2022.

-Sd-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

-Sd-

P.S.N. PRASAD
MEMBER (JUDICIAL)